

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
'VIZTAR INTERNATIONAL PRIVATE LIMITED'
OPERATING IN SERVICE SECTOR IN THANE, MAHARASHTRA**

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Viztar International Private Limited PAN: AAGCA5815N CIN: U80301MH2007PTC174600
2.	Address of the registered office (as per MCA records)	Office No. 502, Fairmount, Plot no.4 to 6, Sector 17, Sanpada, Navi Mumbai, Thane, Maharashtra – 400705
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Office No – G-75, Ground Floor, Haware Fantasia Business Park, Plot no -47 Road Sector 30A Vashi Navi Mumbai 400703
5.	Installed capacity of main products / services	Not Available since the Company is not in operations since 2022.
6.	Quantity and value of main products / services sold in last financial year	As per information available, Company is not in operations since 2022.
7.	Number of employees / workmen	Nil as per the information available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirp.viztarinternational@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.viztarinternational@gmail.com
10.	Last date for receipt of expression of interest	August 05, 2025
11.	Date of issue of provisional list of prospective resolution applicants	August 15, 2025
12.	Last date for submission of objections to provisional list	August 20, 2025
13.	Date of issue of final list of prospective resolution applicants	August 30, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	September 04, 2025
15.	Last date for submission of resolution plans	October 04, 2025
16.	Process email id to submit EOI	cirp.viztarinternational@gmail.com

17.	Details of the corporate debtor's registration status as MSME	Registered as Small Enterprise having UDYAM Registration Number: UDYAM-MH-33-0140516
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Kshitiz Gupta

Registration Number: IBB/I/PA-002/IP-N00721/2018-2019/12140

AFA Valid Till: December 31, 2025

Resolution Professional of Viztar International Private Limited

Address & email id registered with IBB:

F-52, First Floor, Centrium Mall, Lokhandwala Township Akurli Road,
Kandivali East, Mumbai - 400101

Email Address- kshitiz.ca@gmail.com

Process specific email id for correspondence: cirp.viztarinternational@gmail.com

Date: July 21, 2025

Place: Mumbai

**THE
BUSINESS
DAILY.**

Small text on newspaper: Headline: "Steel industry braces and now pledged shares". Sub-headline: "Steel industry braces and now pledged shares". Headline: "TV entrepreneurs back Tata Steel's rating". Headline: "South eastern province offers \$100-bn investment opportunity in India".

FINANCIAL EXPRESS

Small text on newspaper: "READ TO LEAD".

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DUKE OFFSHORE LIMITED
CIN: 145209MH1985PLC038390
Regd. Off: 403-Urushi HSO Society Limited,
1st Floor, Urushi Building, 400025, Mumbai-400025.
Email Id: info@dukeoffshore.com

NOTICE IS HEREBY GIVEN THAT THE 39th Annual General Meeting of M/s. Duke Offshore Limited (hereinafter referred to as the Company) situated at 1st Floor, Urushi Building, 403-Urushi HSO Society Limited, 1st Floor, Urushi Building, 400025, on Wednesday, 13th August, 2025 at 12:15 PM.

In its efforts to conserve the environment, printed copies of the Report will not be dispatched to the shareholders. Online or soft copies of the Annual Report are available for reference at the BSE and the Company's website. **Members are requested to kindly inform us that the Registrar of Companies and Share Transfer Books of the Company will remain closed from Thursday, 07th August, 2025 to Wednesday, 13th August, 2025 (both days inclusive), for the purpose of 39th Annual General Meeting (AGM) of the Company to be held on Wednesday, 13th August, 2025 in terms of Listing Regulations of the Company. The e-voting facility to the members through NSDL Remote e-Voting will be available from Sunday 10th August 2025 till 11:59 PM on Tuesday, 12th August, 2025 at 11:59 PM only.**

In case of any queries/Clarification related to e-voting/Ballot form members can contact Purushotham S. Avik George, Director (Managing Director) of the Company (Contact no. +91-23018261/23012518) or visit their website www.purush3.com.

Place: Mumbai
Date: 07.08.2025

For Duke Offshore Limited (Sd/-)
Avik George, Director (Managing Director)
DIN:0213056

"IMPORTANT"

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